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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.203/BB/2017	-	Admission	241/242	Kamal Surana & Another Vs Nitin Seitia & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	ALOKE MADAPPA 98454 93943	APPLICANT	
2	SHAMANTH NAIK 98864 23032	APPLICANT	

ORDER

Counsel for Petitioner is present. Matter is listed today for admission. Registry raised some objections. Petitioner Counsel is directed to comply the same. List it for compliance on 11/12/2017.


Member (T)


Member (J)